

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) No 421/KB/2017

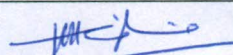
**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company	Punjab National Bank-vs-Mintri Tea Company Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KAMALESH KUMAR SINGHANIA
IRP

IRP

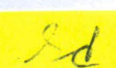

13/11/17

ORDER

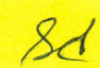
Ld. Interim Resolution Professional (IRP) is present.

Ld. IRP has submitted Progress Report dated 04.11.2017 along with the minutes of the meeting of Committee of Creditors dated 12.11.2017 which shows that the Committee of Creditors has 100% approval to the appointment of IRP, namely, Shri Kamalesh Kumar Singhania. In view of the resolution of Committee of Creditors we appoint Shri Kamalesh Kumar Singhania as Interim Resolution Professional.

List on 30.11.2017.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)